HIGH COURT OF MADHYA PRADESH, PRINCIPAL SEAT, JABALPUR

No A/114

Jabalpur, dated 15.01.2021

//CIRCULAR//

In addition to the SOP dated 15.01.2021 for the Subordinate Courts, it is directed that District & Sessions Judge, Indore, till further order, will have discretion to arrange the hearing of the cases by alternate sitting of the Courts or by changing the time of the Court, as per availability of the space, with intent to avoid the over crowding of the Court premises.

(RAJENDRA KUMAR VANI) REGISTRAR GENERAL